

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304

New IA2239/2023 IA-1628/2023 IA-1680/2022 IA-3431/2022 IA-2222/2021
In
IB-22(ND)(A)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

... **APPLICANT/PETITIONER**

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Mohak sharma, Mr. Sajal Jain and Ms. Supriyo Banerjee, Advocates
For the Respondent : Mr. Kumar Vinayakam Gupta, Mr. Chandrashekhar Chakallabi, Advocates in IA-1628/2023, Adv. Vasu Bhushan for ESIC (Respondent) in IA 1680/2022, UN Singh Adv for respondent- GNoida Authority in IA 3431/2022

ORDER

New IA2239/2023:-

None appears for the Petitioner despite repeated calls.

The IA is **dismissed** for non-prosecution.

IA-1628/2023:-

Heard Ld. Counsel appearing for the Applicant and Ld. Counsel appearing on behalf of ICICI Bank. The Respondent is directed to file reply affidavit within three weeks.

List the matter on **18.05.2023**.

IA-1680/2022:-

Heard Ld. Counsel appearing for the Applicant. Mr. Vasu Bhushan, Ld. Counsel appears for the ESIC (Respondent) and seeks time to file reply affidavit. One week time granted. The Applicant is directed to serve a copy of the application to the Ld. Counsel appearing for the Respondent within two days.

List the matter on **18.05.2023**.

IA-3431/2022:-

Mr. Abhishek Anand, Ld. Counsel appearing for the Applicant has submitted that in view of the order passed by Hon'ble High Court of Judicature Allahabad in Writ Petition No. 21384/2021, in the case of Shekhar Resorts Limited Vs. State of U.P and others, passed on 16.03.2023, the present application has become infructuous.

IA is therefore **dismissed as infructuous**.

IA-2222/2021:-

One week time is granted for filing rejoinder.

List the matter on **18.05.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

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